

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 19-08-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BA 363/20	Sultan Ahmed Abdul Rauf V/s Amboli P. Stn.		
2	BA 901/20	Alam Babu Kureshi V/s Nagpada		
3	NDPS 425/20	The State V/s Shaikh Ashpak		
4	RA 363/20	Tilak Nagar P. Stn. V/s Mohammed Jahid Ahmed Khan		
5	RA 446/20	DCB CID V/s Ali Mohd Shafi Alam Shaikh		
6	RA 479/20	The State V/s Ismail Jakir Khan		
7	RA 493/20	Nagpada P. Stn V/s Aalam Babu Kureshi		
8	RA 39/20	Dahisar P. Stn. V/s Arbaz Chand Shaikh		
9	RA 54/20	ANC V/s Abdar Ali Gafur Gazi		
10	RA 338/20	Directorate of Revenue V/s Ribera Anez Delicia		
11	RA 513/20	Dharavi P. Stn. V/s Smt. Shahida Stabistian Lophes		
12	MA 3091/19	Pritam Patil V/s Sandip Ardekar		

13	BA 931/20	Sampurna Mestry V/s Wadala TT P. Stn.		
14	BA 932/20	Michael Smith V/s Malwani P. Stn		
15	MA 767/20	Mohasin Khan V/s Malwani P. Stn.		
16	MA 768/20	ANC, Worli P. Stn V/s Saba Shaikh		